

## Bill Summary

### The Rajasthan Legislative Council Bill, 2013

- The Rajasthan Legislative Council Bill, 2013 was introduced in the Rajya Sabha on August 6, 2013 and has been referred to the Standing Committee on Law and Justice.
- The Bill provides for the creation of the Legislative Council for the state of Rajasthan.
- Article 169(1) of the Constitution provides that Parliament may abolish or create a Legislative Council in a state. For Parliament to do so, the Legislative Assembly of the state has to pass a resolution to that effect by a majority of the total membership of the Assembly.
- On April 18, 2012, the Rajasthan Legislative Assembly passed a resolution to create a Legislative Council for the state of Rajasthan with 66 members.

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